

DIVISION BENCH  
COURT - II

**P-108**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/68(KB)2023  
IA(I.B.C)/401(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> JULY 2024**

IN THE MATTER OF	<b>ADITYA BIRLA FINANCE LIMITED VS MANISH MUKIM</b>
UNDER SECTION	<b>SECTION 95(1)</b>

**Appearance (via video conferencing/physically)**

Mr. Rishav Banerjee, Adv. ] For the Financial Creditor  
Ms. Ranjabati Ray, Adv. ]  
Ms. Ritika Ghosh, Adv. ]

Mr. Rahul Parasrampurua, Adv. ] For the Resolution Professional  
Ms. Saloni Agarwal, Adv. ]

Ms. Rashmi Singhee, Adv. ] For the Personal Guarantor

**ORDER**

1. Learned Counsel for the Financial Creditor present. Learned Counsel for the Resolution Professional present. Learned Counsel for the Personal Guarantor present.
2. List this matter for arguments on **26<sup>th</sup> July, 2024**.
3. It is made clear that no further adjournment will be granted in this matter.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**